

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 73838/2017, in Petition(s) for Special Leave to Appeal (C)
No(s). 25119/2017

SMT. RADHA RANI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.73838/2017-EXEMPTION FROM FILING
O.T. and IA No.11930/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS
and IA No.11932/2018-EXEMPTION FROM FILING O.T. and IA
No.22483/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 16-03-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. Yashodhar Pandey, Adv.
Mr. Anuj Bhandari, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 have been served but no one has
entered appearance.

The Ld. Counsel for the petitioner to take fresh steps
alongwith fresh and complete address of respondent Nos.3 and 4
within two weeks. Notice thereafter be issued.

List again on 7.5.2018.

KAPIL MEHTA
Registrar
16.3.2018

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